<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 225 OF 2016

Dated: 31st July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Shree Cement Ltd. Vs.			Appellant(s)
Chhattisgarh State Electricity	Regula	tory Commission	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Kumar Mihir	
Counsel for the Respondent(s)	:	Mr. Ritesh Khare for R-1	
		Mr. Pradeep Misra Mr. Suraj Singh for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.10.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson